

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

CP No. 4/ND/2017

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
16.11.2017**

**NAME OF THE COMPANY: Mr. Manoj Srivastava 7 Anr Vs. M/s Assotech
Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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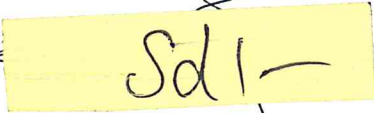
For the Petitioner (s): Mr. Nishant Kr. Srivastava, Advocate

For the Respondent (s): Mr. Keshav Mohan & Mr. Rishi K. Awasthi, Advocates

ORDER

Ld. Counsel for the Petitioner submits that he has instructions to withdraw the present petition.

Dismissed as withdrawn.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)